

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE

DATED THIS THE 17TH DAY OF AUGUST, 1987

Present: Hon'ble Shri Justice K.S. Puttaswamy, Vice-Chairman
and
Hon'ble Shri P. Srinivasan, Member (A)

REVIEW APPLICATION NO. 93 & 111/1987

1. Union of India
represented by its Secretary,
Ministry of Communications,
'Dak Tar Bhavan',
New Delhi.

2. The Superintending Engineer,
P & T Civil Circle,
176, I Main Road,
Bangalore.

3. The Director-General,
Posts & Telegraphs,
New Delhi.

.... Applicants.

(Shri D.V. Shylendra Kumar, Advocate)

v.

1. R. Ganapathy,
Son of late K.S. Ramaswamy,
Asst. Engineer,
P & T Civil Sub-Division,
III, Telecom Building Compound,
Basaveshwara Circle,
Bangalore-1.

2. G.L. Kulkarni,
S/o late K. Lakshmana Rao,
Asst. Surveyor of Works,
P & T Civil Circle,
176, I Main Road,
Bangalore-20.

.... Respondents.

(Shri S. Ranganatha Jois, Advocate)

This application having come up for hearing to-day,
Vice-Chairman made the following:

O R D E R

As the applicants have sought for a review of an order
made in two applications, this review application should be

treated as made in both the cases. We therefore direct the office to give one more number to this review application.

2. In these applications, the applicants who were the respondents in A.Nos. 1433 and 1434 of 1986, have sought for a review of a common order made by this Tribunal in the said applications holding that the respondents herein, who were the applicants were entitled to the benefit of F.R. 22-C.

3. We have perused the order and heard Shri D.V. Shailendra Kumar, learned counsel for the applicants, and Shri S. Ranganath Jois, for the respondents.

4. In reality and substance, the applicants are asking us to examine the order of this Tribunal, as if we are a court of appeal and come to a different conclusion than the one already reached which is impermissible in a review application.

5. We see no merit in these applications. We therefore, reject them. But in the circumstances of the cases, we direct the parties to bear their own costs.

K.S. Dhanraj
Vice-Chairman 17/8/87

P. S. Le
Member (A) 17/8/87

REGISTERED

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH
@@@@@@@@@@@@@@@@

Commercial Complex(BDA),
Indiranagar,
Bangalore - 560 038

Dated : 24/8/87

REVIEW APPLICATION NOS 93 & 111 /87()
IN APPLICATION NOS. 1433 & 1434/86(T)

W.P. NO _____/

Applicant

Secretary, M/o Communications & 2 Ors

V/s Shri R. Ganapathy & another

To

1. The Secretary
Ministry of Communications
Dak Tar Bhavan
New Delhi - 110 001
2. The Superintending Engineer
P & T Civil Circle
176, 1st Main Road
Bangalore - 560 020
3. The Director General
Posts & Telegraphs
New Delhi

4. Shri D.V. Shailendra Kumar
Central Govt. Stng Counsel
High Court Buildings
Bangalore - 560 001
5. Shri R. Ganapathy
Asst Engineer
P&T Civil Sub-Division
III, Telecom Building Compound
Basaveshwara Circle
Bangalore - 560 001
6. Shri G.L. Kulkarni
Asst. Surveyor of Works
P&T Civil Circle
176, 1st Main Road, Bangalore - 20

Subject: SENDING COPIES OF ORDER PASSED BY THE BENCH

Please find enclosed herewith the copy of ORDER/~~STAY~~/

~~INTERIM ORDER~~ passed by this Tribunal in the above said Review
application on 17-8-87.

Encl : as above

7. Shri S. Ranganatha Jois
Advocate
36, 'Vagdevi'
Shankarapuram
Bangalore - 560 004

Received & order

25-8-87
[R. GANAPATHY]

B.V. Venkatesh
DEPUTY REGISTRAR
SECTION OFFICER
(JUDICIAL)

RECEIVED 25-08-87

Diary No. 1053/ER/87

Index Date: 25/8/87

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ORDER

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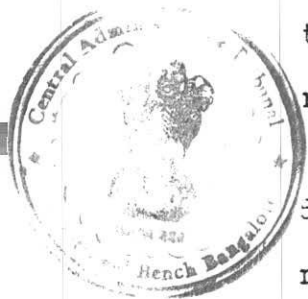
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True copy

Sd---

Vice Chairman

17/8/87

Sd---

Member (A)

17/8/87

B. V. Venkatesh
DEPUTY REGISTRAR
CENTRAL ADMINISTRATIVE TRIBUNAL
ADDITIONAL BENCH
BANGALORE

True copy

dms/Mrv.